(a) changes in the present system of innumerable checks by Delhi Traffic Police causing, avoidable loss of time and harassment to the Operators;

Written Answers

- (b) change in the system of the powers exercised by Delhi Police under Section 127-B of the Motor Vehicles Act, 1939, to compound offences and reduction of exhorbitant rates;
- (c) permitting of medium Moto: Vehicles on busy roads:
- (d) fixing of capacity of the vehicle according to pay load;
- (e) fixation of yard sticks for determining the validity period for fitness of vehicles:
- (f) reconsideration of prohibiting the pressure horns:
- (g) strict action against users ο£ multiple head-lights;
- (h) quick development of land in Transport Nagars:
- other for developing (i) priority Complexes of Transport Nagars;
- (i) immediate abolition of Terminal Tax.

Cadre review for para-medical staff

MALIK: - 1256. SHRI SATYA PAL Wil the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- · (a) whether any cadre review committee for para-medical personnel exists in her Ministry:
- (b) whether this committee has made any recommendations in the matter to the Forth Central Pay Commission; and
  - (c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WFL-FARE (SHRI S. KRISHNA KUMAR):

٠. (a) No.

(b) and (c) Do not arise.

Connecting of Kanpur-Delhi flight with Kanpur Calcutta flight

1257. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of TRANS-PORT be pleased to state:

- (a) what efforts have been made to connect the existing flight from Kanpur to Delhi and Vice-versa to and from Calcutta to establish the erstwhile link of IC-411 and 412;
- (b) whether it is a fact that various organisations of trade and commerce in Kanpur have been demanding the establishment of a Kanpur-Calcutta flight with Boeing service with immediate effect; and
- (c) if so, the action being contemplated to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER); (a) Due to inadequate passenger demand on Kanpur-Calcutta and Kanpur-Gorakhpur sectors, extension of Delhi-Kanpur-Patna service upto Calcutta, is not contemplated.

- (b) No, Sir.
- (c) Does not arise.

बाल्मीकि आश्रम तथा प्रतिभा भृषि का आबंटन

1258. श्री अच्छे लाल बाल्मीक : क्या परिश्हन मंत्री यह बताने की कृपा कर गे कि:

- (क) क्या यह सच है कि उत्तर प्रदेश सफाई मजदूर संघ, लखनऊ न महर्षि बाल्गीकि की प्रतिमा की स्थापना करने और उर्नके नाम सं एक आधम बोलने के लिए र दास मन्दिर, लखनऊ के सामने खाली एडी रोलवें की भीम के आबंटन होतु 4 अगस्त, 1980 को अभ्यादंदन दिया थाः और
- (ह) उक्त भीम को संघ को आवटित न किये जाने के क्या करण हैं?

रोत विभाग में राज्य मंत्री (श्री माधवराव सिन्धिया) (क) जी हां ।

(ख) इस भूमि की रेलवे को अपने भावी निर्माण-कार्यों के लिए जरूरत है, इसलिए यह पक्को निर्माण को लिए उत्तर प्रदेश सफाई मजदूर संघ को आवंटित नहीं की जा सकती है।